



**Government of Jammu and Kashmir  
Home Department, Civil Secretariat,  
Jammu/Srinagar.**

**Notification,  
Jammu, the 17<sup>th</sup> November, 2016**

SRO ~~368~~ In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Private Security Agencies (Regulation) Act, 2015, (Act No. IX of 2015) and in supersession of notification SRO-115 dated 1<sup>st</sup> of April, 2016, the Government hereby designate Shri Zubair Ahmad, KAS, Special Secretary to Government, Home Department as the Controlling Authority for the purposes of said Act and Rules made thereunder.

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

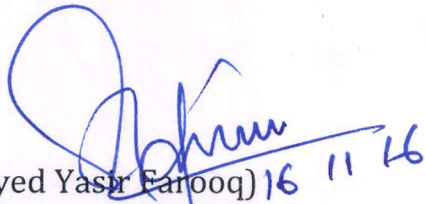
(Shri R. K. Goyal), IAS  
Principal Secretary to Government,  
Home Department.

No: Home/89/2005/ISA/III

Dated: 17 11. 2016

Copy to the:-

1. Financial Commissioner & Principal Secretary to Hon'ble Chief Minister, J&K.
2. Director General of Police, J&K, Jammu.
3. All Administrative Secretaries to the Government.
4. Director Information, J&K, Jammu.
5. Director, Archives, Archaeology and Museums, J&K.
6. General Manager, Government Press, Jammu/Srinagar.
7. Shri Zubair Ahmad, KAS, Special Secretary to Government Home Department.
8. Special Secretary to the Chief Secretary.
9. Private Secretary to Principal Secretary to Government, Home Department.
10. I/C Website, Home Department.
11. Stock/SRO file.

  
(Syed Yasir Farooq) 16 11 16  
Under Secretary to Government,  
Home Department.